

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRIMATI KRISHNA SAHI): (a) and (b). The Government of Kerala have proposed to protect an area of about 5115 ha. from floods at an outlay of Rs. 750 lakhs during the Seventh Plan.

Raids in Gujarat

6999. SHRIMATI PATEL RAMABEN RAMJIBHAI MAVANI: Will the Minister of FINANCE be pleased to state:

(a) the details of raids conducted on various business houses, industrialists, engineers, advocates and others in Gujarat from 1 June, 1987 to 14 February, 1988; and

(b) the outcome thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF REVENUE IN THE MINISTRY OF FINANCE (SHRI A.K. PANJA): (a) and (b). The Income Tax Department in Gujarat conducted 939 searches during the period 1st June, 1987 to 14th February, 1988. The persons searched include industrialists, business houses, advocates and engineers. During the course of these searches, prima-facie unaccounted assets worth Rs. 11.43 crores were seized. The persons searched have admitted concealment of income to the tune of Rs. 20.40 crores, during the searches.

Export of Tea, Coffee, Cardamom and Spices by Public Sector Undertakings

7000. SHRIMATI N.P. JHANSI LAKSHMI: Will the Minister of COMMERCE be pleased to state:

(a) whether any public sector undertakings are involved in export of tea, coffee, cardamom, spices and rice;

(b) if so, the names of the public sector undertakings exporting tea, coffee, cardamom, spices and rice;

(c) the quantities of tea, coffee, cardamom, spices and rice exported by each of these undertakings in 1984-85, 1985-86 and 1986-87; and

(d) the actual unit value realisation and the foreign exchange earned by these undertakings in 1984-85, 1985-86 and 1986-87?

THE MINISTER OF FINANCE AND MINISTER OF COMMERCE (SHRI NARAYAN DATT TIWARI): (a) and (b). Yes Sir. M/s Tea Trading Corporation of India Ltd. M/s. Balmer Lawrie, State Trading Corporation of India, M/s. Andrew Yule, Minerals and Metals Trading Corporation of India Ltd. and spices Trading Corporation Ltd. are involved in exports of various commodities.

(c) and (d).

STATEMENT

(a) and (b). Yes Sir. M/s. Tea Trading Corporation of India Ltd. M/s. Balmer Lawrie, State Trading Corporation of India, M/s. Andrew Yule, Minerals and Metals Trading Corporation of India Ltd. and Spices Trading Corporation Ltd. are involved in exports of various commodities.

(c) and (d):-

Qty	:	M.Kgs.
Value	:	Rs. Crores
Unit Value	:	Rs. per kg.

TEA	1984-85			1985-86			1986-87		
	Qty.	Value	U/P	Qty.	Value	U/P	Qty.	Value	U/P
1	2	3	4	5	6	7	8	9	10
T.T.C.I.	6.21	22.25	35.82	6.14	21.23	34.57	3.40	9.69	28.50
Balmer Lawrie	3.32	12.80	38.55	2.63	8.40	31.93	2.67	6.54	24.49
S.T.C.	4.96	19.06	38.42	9.41	34.01	36.14	3.91	10.88	27.82
Andrew Yule	0.21	0.77	36.66	0.12	0.37	30.83	0.10	0.41	40.00

Spices Trading Corporation Ltd. is exporting Cardamom and Black Pepper. Exports during 1986-87 and 1987-88 are as follows:-

1986-87		Qty. (MT)	Value (Rs. lakhs)	U. Value — Rs./Kg.
1	2	3	4	5
(i)	Cardamom	22	22.89	104.05
(ii)	Pepper	200	131.90	65.95
TOTAL		222	154.79	
1987-88 (Prov.)				
(i)	Cardamom	53	73.95	139.52
(ii)	Pepper	866	528.64	61.04
TOTAL		919	603.59	

The above commodities consist of a number of grades and varieties for which unit value realisations vary significantly.